Central Administrative Tribunal Principal Bench New Delhi

CP No.801/2017 In OA No.1869/2017

New Delhi this the 28th day of May, 2018.

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY MEMBER (A)

Ashok Kumar Dhiman S/o Shri Rikhi Ram Retired from the post of XEN/Welding Northern Railway, Baroda House, New Delhi, R/o H.No.1602-Z/4, Prehladpuri Colony Workshop Road Near ITI, Yamuna Nagar (Haryana)-135001.

-Applicant

(By Advocate: Shri Yogesh Sharma)

VERSUS

Shri Vishwesh Chaube, General Manager, Northern Railway, Baroda House, New Delhi.

-Respondent

(By Advocate: Shri Satpal Singh)

ORDER

Hon'ble Mr. V. Ajay Kumar, Member (J):

When this matter was taken up for hearing, both the learned counsel submitted that the orders of this Tribunal have been

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complied with. Accordingly, the CP is closed and notices are discharged.

(NITA CHOWDHURY)
MEMBER (A)

(V. AJAY KUMAR) MEMBER (J)

cc.